

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal no. 121 of 2014 &
IA Nos 214, 215 & 216 of 2014**

Dated : 29th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Neo Sannyas Foundation ... Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission & Anr. ...
Respondent(s)**

**Counsel for the Appellant (s) : Ms. Ramni Taneja
Mr. Nargolkar**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Varun Pathak for MSEDCL**

**Appeal no. 126 of 2014
& IA Nos 224 & 225 of 2014**

Osho International Foundation ... Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. S.R. Nargolkar
Mr. Matrugupta Mishra**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Varun Pathak for MSEDCL**

ORDER

The Learned Counsel for the Commission seeks some time to file the Reply. Accordingly, he is directed to file the Reply on or before 01.07.2014 after serving copy on the other side.

Post both the appeals for hearing on **18.07.2014**. In the meantime, Appellant is directed to issue public notice.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

pr/kt